

(d) whether there is any provision in the agreement reached between the manufacturers of the aircrafts for production within the country as a part of 'Make In India' scheme?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) Commercial bid for replacement of Avro aircraft has been received. Delivery schedule is as per mutually agreed terms of the contract.

(d) The bid requires manufacture of 40 out of 56 aircrafts in India.

#### **Vacancies in post of Judge Advocate General**

1156. PROF. M. V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

(a) whether there are six vacancies for men and only two vacancies for women in recruitment in year 2020 for the post of Indian Army Judge Advocate General (JAG) Branch;

(b) if so, the reasons therefor;

(c) the number of female candidates that have achieved merit and recommendation continuously for three years, but have not been selected for JAG;

(d) the ratio for rejection of female candidates to male candidates in the recruitment for JAG; and

(e) whether there is a proposal to increase female participation in the JAG Branch?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) Number of vacancies for recruitment in Judge Advocate General (JAG) Branch for the year 2020 are sixteen (16). The details are given below:-

Sl. No.	Course	Vacancies	
		Men	Women
(i)	JAG-24 Apr (2020 Course)	05	03
(ii)	JAG-25 Oct (2020 Course)	06	02
	TOTAL	11	05

(b) The vacancy for men and women of Judge Advocate General (JAG) Branch officer is being released based on the functional requirement of JAG Department.

(c) No such cases exist.

(d) There is no specific ratio for rejection of female candidates/male candidates in the recruitment for JAG. It varies from year to year.

(e) There are various factors that are taken into consideration that lead to decisions on cadre restructuring of both male and female officers in JAG Branch.

#### **Awards given to NCC cadets**

1157. SHRI R. VAITHILINGAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is considering to increase the number of awards given to cadets of the National Cadet Corps (NCC);

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering to increase cash incentives to cadets of the NCC; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (d) The Government has increased number of awards and cash incentives to the cadets of National Cadet Corps (NCC). A detailed list is given in Statement.

#### **Statement**

*Details regarding increase in number of awards and cash incentives to the cadets of National Cadet Corps (NCC) Cadets*

(a) Increase in Padak and Commendation Cards alongwith cash incentives

Award	Earlier		Now	
	Number of Awards	Cash Incentive	Number of Awards	Cash Incentive
1	2	3	4	5
Raksha Mantri Padak	01	20,000/-	02	30,000/- each